

marketing and processing of food-grains for the year 1957-58, have been received from the State Governments;

(b) if so, whether a statement will be laid on the Table;

(c) whether these proposals have been considered and decision taken; and

(d) if so, the proposals that have been sanctioned in this connection?

**The Minister of Co-operation (Dr. P. S. Deshmukh):** (a) Yes, Sir, except from Bihar and Assam States in respect of the programmes relating to warehousing; from the West Bengal State in respect of the schemes relating to marketing; and from Jammu & Kashmir State in respect of all the schemes.

(b) Three statements showing (i) the financial outlay; (ii) the physical targets proposed by the State Governments; and (iii) the financial assistance approved by the National Co-operative Development and Warehousing Board are laid on the Table of the Sabha. (See Appendix IV, annexure No. 25).

(c) Yes Sir.

(d) Schemes costing Rs. 5.77 crores have been approved by the National Co-operative Development and Warehousing Board which has also decided to grant a loan of Rs. 2.14 crores and subsidy 0.68 crores for enabling the States to execute these schemes.

**Shri Shree Narayan Das:** May I know whether the hon. Minister is in a position to say to what extent the Centre as well as the various State Governments have been able to implement the various recommendations in the report of the committee appointed by the Reserve Bank of India and whether any organisational set-up that has been recommended for the various States has been completed in all the States?

**Dr. P. S. Deshmukh:** So far as I know, every State Government is carrying on the implementation of the scheme on co-operation in their States. Of course, some States have not pro-

gressed so far as the others, but we are taking every effort to see that the whole scheme is implemented according to the basis we have already agreed upon.

**The Minister of Food and Agriculture (Shri A. P. Jain):** May I point out that when question No. 1417 comes up, the hon. Member will know what he wants? That question reads:

"Will the Minister of Food and Agriculture be pleased to state:

(a) the measures taken in pursuance of the recommendations of the Rural Credit Survey Report, for the enlargement of rural credit facilities; and

(b) whether Government could state the amount of credit extended up-to-date which could be accounted for the intensification of effort in this direction?"

This is the question.

**Mr. Speaker:** If the two questions relate to the same things, it can be answered now along with this question.

#### Rural Credit

\*1417. **Shri Viswanatha Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the measures taken in pursuance of the recommendations of the Rural Credit Survey Report, for the enlargement of rural credit facilities; and

(b) whether Government could state the amount of credit extended up-to-date which could be accounted for the intensification of effort in this direction?

**The Minister of Co-operation (Dr. P. S. Deshmukh):** (a) A statement is laid on the Table of the Lok Sabha. (See Appendix IV, annexure No. 26).

(b) The figures are not yet available.

**Shri A. C. Guha:** May I know how much of the loan sanctioned last year,

namely, Rs. 1,21,000 and how much of the subsidy of Rs. 39.62 lakhs have been availed of by the different States?

**Dr. P. S. Deshmukh:** I think the figures are given in the statement.

**Shri Thimmalah:** In order to provide trained personnel for the execution of various marketing schemes, may I know what steps the Directorate of Marketing and Inspection has taken?

**Dr. P. S. Deshmukh:** While preparing these schemes and the plan, due notice has been taken of the requirements of trained personnel for various purposes including marketing and adequate steps are being taken.

**Shrimati Renu Chakravartty:** In view of the answer given by the hon. Minister that no scheme has been submitted to the Centre by the West Bengal Government regarding marketing, and in view of the fact that this is one of the big problems facing our State for the solution of the food crisis, may I know whether the Centre has asked the State Government to submit at an early date its proposals for marketing?

**Dr. P. S. Deshmukh:** Yes, Sir; we are persistently saying to the State Government that we should get the schemes submitted as early as possible.

**Dr. Ram Subhag Singh:** May I know whether the rate of interest on the credit supplied to growers has been increased to 7 per cent. and if so, what is the cause for this?

**Dr. P. S. Deshmukh:** I would like to have notice.

**Shri Radhelal Vyas:** May I know whether the Krishi Upaja Samiti of Ujjain has requested the hon. Minister of Food and Agriculture to provide warehousing and marketing facilities to Ujjain and also to provide land for that purpose? May I know also whether any credit is being advanced to the Krishi Upaja Samiti for their scheme?

**Shri A. F. Jain:** We do not deal directly with individuals. We deal only through the State Governments. If this particular society, whatever it may be, has any such scheme, it should approach the State Governments.

**Shri A. C. Guha:** In reply to my question, the hon. Minister has stated that the amounts availed of from the sum provided last year have been given in the statement. I find that the statement relates to the year 1957-58; nothing about last year is there. May I know what amounts have been availed of by the different States? If he has not got the figures just now, he may lay them on the table.

**Dr. P. S. Deshmukh:** I have not got the figures just now; I would require notice.

**Shri R. Ramanathan Chettiar:** May I know what role the State Bank of India is playing in the implementation of the recommendation of the All-India Rural Credit Survey Committee in providing rural credit?

**Shri A. F. Jain:** The House is aware that the Imperial Bank of India was nationalised and converted into the State Bank. It is opening a large number of branches to provide rural credit. It is also closely associated with the development of the co-operative movement by way of giving advice by extending transfer of Funds facilities, etc.

Some Hon. Members rose—

**Mr. Speaker:** I have allowed ten questions and come to all sides of the House. I am very seriously considering as to why—I do not know if it could be every session—there shall not be a Food Debate, because it is so important, a food and floods debate.

**Shrimati Renu Chakravartty:** It is very important.

**Mr. Speaker:** So that we shall devote a day and have five and a half or six hours. There is growing complaint on this. The hon. Minister in his answer says that everything is

done, and it is not appreciated unfortunately and questions are being put one after another. With a larger time I think he will be able to satisfy them and they will also feel satisfied.

**Shri A. P. Jain:** I very much welcome the proposal that there shall be a food debate in which all aspects of the matter could be discussed. I welcome it from the point of view that I shall be able to inform the House of the actual position, know the difficulties of the State Governments and viewpoint of members.

**Mr. Speaker:** Very well.

**Shri A. C. Guha:** May I submit that in a general food debate this important aspect will not be given due attention? An Act was passed by this House and the feeling of the House is that not much progress has been made in this matter. If you kindly allot a two-hour debate on this particular subject, that would be better.

**Mr. Speaker:** It is subject to this. Even if there should be a food debate, it is not static. Whenever a new situation arises which has not been disposed of, hon. Members can have a half an hour or a one hour discussion only, the hon. Member must induce his colleagues to stay.

#### Conference of Health Ministers and Secretaries at Delhi.

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\*1469. { **Shri Bibhuti Mishra:**  
**Shrimati Tarkeshwari Sinha:**

Will the Minister of Health be pleased to state:

(a) whether a conference of Health Ministers and Secretaries of the various State Governments was held in New Delhi under the Presidentship of Central Health Minister in the last week of June, 1957;

(b) if so, main decisions arrived at; and

(c) to what extent they are going to be implemented?

**The Minister of Health (Shri Karmarkar):** (a) Yes. A conference of the State Health Ministers and their Advisers was held in New Delhi from the 29th June to 1st July, 1957.

(b) A statement showing recommendations made by the conference is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 27.]

(c) The recommendations are under examination.

**श्री बिभूति मिश्र :** इस रिफरेंस में वाटर सप्लाई और सीनीटेशन सेंटर के लिए भी रखा है और स्टेट गवर्नमेंट्स के लिए भी रखा है। अब वाटर सप्लाई के लिए कायदा यह है कि जहां बहुत से मरीब लोग रहते हैं, खास तौर से हरिजन बन्धु, वहां पर कुंवों के लिए सरकार २० प्रतिशत देती है और बाकी के लोग स्वयं देते हैं। मैं जानना चाहता हूँ कि क्या सरकार कोई ऐसा इन्तिजाम कर रही है कि जहां एकदम निर्धन लोगों की बस्ती है वहां पर सरकार अपनी ओर से कुंवे खुदवा दे ?

**श्री कर्मकर :** सवाल यह है कि जो बड़ी स्कीम्स होती हैं उनका समावेश पंच-वर्षीय योजना में है। मैं इस बात में माननीय सदस्य के साथ सहमत हूँ कि जहां तक हो सके हरिजनों को सुविधायें दी जानी चाहिए। यह चीज स्टेट गवर्नमेंट के करने की है। मैंने हम लोग तैयार हैं लेकिन हमें बहुत दुःख है कि जितना पैसा हमें चाहिए था उतना पैसा हमें नहीं मिला है।

**Shri C. R. Pattabhi Raman:** Will the hon. Minister be pleased to state....

**Mr. Speaker:** Hon. Members will please stand erect and put their questions. Why should they be afraid of their own colleagues?

**Shri Karmarkar:** I appreciate that, Sir, because they will keep better health if they do that.